

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

STARRED QUESTION NO:105

ANSWERED ON:31.07.2006

NEW LEGISLATION ON MEDIA

Singh Kunwar Rewati Raman;Sippiparai Shri A. Ravichandran

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government proposes to introduce a new legislation to regulate the media;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the views of all sections of the media on the legislation has been taken; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

(a), (b), (c) and (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c) & (d) OF THE LOK SABHA STARRED QUESTION NO. 105 FOR ANSWER ON 31.7.2006.

(a), (b), (c) & (d): The Ministry of Information & Broadcasting is considering a comprehensive legislation to regulate the Broadcasting media in consultation with the media and the concerned Ministries. The proposal is still at consultation stage and the details have yet to be finalised.